

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2951 TO BE ANSWERED ON. 13.03.2018

Urea Supply in Rajasthan

†2951. SHRI NIHAL CHAND:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether effective steps are being taken by the Government to ensure timely supply of urea and other fertilizers to the farmers;
- (b) the manner in which arrangements are being made for supply of urea and other fertilizers to the farmers in the State of Rajasthan;
- (c) whether the Government proposes to set up any new plant for manufacture of urea and other fertilizers in Rajasthan; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(RAO INDERJIT SINGH)

(a) & (b): Following steps are being taken by the Government to ensure timely supply of Urea and other fertilizers to the farmers across the country including Rajasthan:

Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.

On the basis of month-wise & state-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:

- (i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- (ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- (iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Cooperation and Farmers Welfare (DAC&FW), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- (iv) The gap between demand (requirement) and production is met through imports. The import for the season is also finalised well in advance to ensure timely availability.

(c) & (d): The Government has announced New Investment Policy (NIP) – 2012 on 2nd January, 2013 and its amendment on 7th October 2014 to facilitate fresh investment in urea sector and to make India self-sufficient in the urea sector. Based on NIP – 2012, any interested company can establish urea plants in the country. Under the provisions of NIP-2012 and its amendment, Chambal Fertilizers & Chemicals Limited (CFCL) has proposed to set up a brownfield project with capacity of 1.34 MMT at Gadepan, Rajasthan.

Further, 'environment clearance' and 'consent to establish' has been obtained for installation of a 800 TPD capacity Single Super Phosphate (SSP) plant in District Chittorgarh at total revised estimated cost of Rs 98.70 crores by FCI Aravali Gypsum and Minerals India Ltd (FAGMIL). Topographical Survey and Geo-Technical Investigation work has also been completed. Tenders for installation of plant & machinery and boundary wall construction were floated.
